

during the last three years wherein they have requested to treat the Travelling Ticket Examiners as running staff and the action being taken by Government in this regard ;

(c) the action taken so far in regard to all the assurances given in connection with the Travelling Ticket Examiners by him in the House on the 22nd July, 1969 ; and

(d) whether Government have taken any action with a view to protect these persons ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) Only such categories of staff as are directly in charge of and responsible for the movement of trains viz., Drivers, Shunters, Firemen, Guards and Brakemen are treated as Running Staff. Since the category of Brakemen is also directly connected with the movement of trains they have been treated as Running Staff.

(b) Frequent representations have been received and those have been dealt with and on every occasion the Government have decided that it would not be possible to treat the Travelling Ticket Examiners as Running Staff.

(c) No assurance has been given on the 22nd July, 1969 so far as the question of treating TTEs as Running Staff is concerned. An assurance was, however, given to increase the strength of Travelling Ticket Examiners, wherever justified, and also to look into their difficulties. These issues are under examination.

(d) Instructions to the Railways already exist to the effect that adequate arrangements should be made with local Government Railway Police authorities in providing protection to ticket checking staff so that checking is made more effective.

Scheme for Unemployed Engineers to set up Small Scale Industries

- *57. SHRI YOGENDRA SHARMA :
SHRI H. N. MUKERJEE :
SHRI JAGESHWAR YADAV :
SHRI ISHAQ SAMBHALI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the response from States to the Centrally sponsored scheme to enable the jobless engineers and technically qualified people to set up small scale industries has been rather poor ;

(b) if so, the reasons therefor; and

(c) the steps being taken to ensure early implementation of the scheme by the State Governments ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) A model scheme for 'Financial Assistance to Engineers/Technicians and other Technically Qualified Entrepreneurs for setting up Small Scale Industries' was circulated for guidance to all the State Governments and Union Territories in October, 1968 for inclusion in the State Sector. It is not a centrally sponsored scheme. Final replies have not been received from all the States. So far, 10 States/Union Territories are taking suitable steps for rendering assistance to unemployed engineers.

(b) and (c). As the scheme is to be implemented in the State Sector, necessary advice and guidance is being provided by the Development Commissioner, Small Scale Industries.

Wanchoo Committee Report on Railway Accidents

- *58. SHRI N. R. LASKAR :
SHRI R. K. AMIN :
SHRI S. M. BANERJEE :
SHRI RABI RAY :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Wanchoo Committee Report on Railway Accidents has been examined by Government ;

(b) if so, the recommendations accepted by Government ; and